

In the Central Administrative Tribunal
Calcutta Bench

OA No.1377/96

3-4-2002

Present : Hon'ble Mr.S.Biswas, Member(A)
Hon'ble Mr.M.L.Chauhan, Member(J)

Bishnupada Nandy

-Vs-

D/O Posts

For the applicant : None
For the respondent : None

ORDER

When the matter was called for the second time, none appears on behalf of the applicant. A perusal of the orders sheet indicates that since 16-5-01 none is appearing on behalf of the applicant. It is also seen that a notice was sent to the applicant on 7-3-01 stating that his advocate since retired from the case, he is to engage a lawyer if he think fit and proper. In spite of that none appeared as stated above. As such, the OA is dismissed for default.


(M.L.Chauhan)
Member(J)


(S.Biswas)
Member(A)